

ITEM NO.16

COURT NO.12

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 233/2024

ADITI KUMAR SHARMA

Petitioner(s)

VERSUS

STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.86768/2024-EX-PARTE STAY and IA
No.86770/2024-EXEMPTION FROM FILING O.T.)

Date : 22-04-2024 This petition was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Sumeer Sodhi, AOR
Mr. Prasang Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the respondents.

Tag this matter along with Writ Petition(Civil) Dy.
No.50146/2023 and SMW (Civil) No. 2/2023.

Petitioner's counsel is at liberty to serve the standing
counsel for the High Court, standing counsel for the respondent-
State as well as the learned Amicus Curaie.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)